

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
STARRED QUESTION NO. 310
ANSWERED ON 28.03.2025

IMPLEMENTATION OF PM E-DRIVE SCHEME

310. DR. PARMAR JASHVANTSINH SALAMSINH:

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the steps being taken to ensure that the demand incentives under the PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme are reaching the intended beneficiaries, particularly in rural and semi-urban areas;
- (b) the mechanisms in place to prevent misuse or fraudulent claims under the E-Voucher system for Electric Vehicle (EV) buyers; and
- (c) the manner in which Government plans to address potential concerns of domestic EV manufacturers regarding production costs and market competitiveness?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES
(SHRI H.D. KUMARASWAMY)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA
STARRED QUESTION NO. 310 FOR 28.03.2025 ASKED BY DR. PARMAR JASHVANTSINH
SALAMSINH REGARDING “IMPLEMENTATION OF PM E-DRIVE SCHEME”**

(a): The PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme is implemented all across the country which ensures demand incentives are equally available to all beneficiaries including those in rural and semi-urban areas. The demand incentive is provided by OEMs to buyers in the form of an upfront reduction in purchase price of EVs which is later claimed by them from MHI.

(b): The PM E-DRIVE Scheme incorporates several features to prevent misuse and fraudulent claims under the e-Voucher system:

The scheme mandates Aadhaar e-KYC authentication for all individual buyers through face modality via the PM E-DRIVE mobile application. Thereafter, the system generates an e-Voucher which is signed by the buyer post authentication of their identity. For non-individual buyers also, Aadhar e-KYC of the authorized representative is required. Dealers must also facilitate a selfie of the customer at a branded selfie booth and upload it to the scheme portal. The claims of OEMs are reimbursement only after uploading of the selfie and signed e-Voucher. Further, a Customer Acknowledgement Form (CAF), confirming the purchase of the EV and receipt of the incentive, is also required to be uploaded by the dealer on the portal. OEMs are required to submit an undertaking to confirm that the upfront incentive has been passed to the customer and that no double/ multiple claims have been made.

(c): The government is supporting manufacturers regarding production cost and market competitiveness through supply side schemes such as PLI Auto and PLI ACC and demand side scheme such as PM E-DRIVE. The two PLI schemes incentivise domestic manufacturers by addressing the cost disabilities while promoting Make in India. The PM E-DRIVE scheme incentivises buyers of EVs by reducing the upfront purchase price of EVs. This scheme also has a localisation mandate being implemented through the phased manufacturing programme (PMP).
